

Dr. V. Sivadasan (Kerala), Shri M. Mohamed Abdulla (Tamil Nadu), Shrimati Mahua Maji (Jharkhand), Shri Sandosh Kumar P (Kerala), Shri Niranjan Bishi (Odisha), Shri R. Girirajan (Tamil Nadu), Shrimati Priyanka Chaturvedi (Maharashtra), Shrimati Sulata Deo (Odisha), Dr. John Brittas (Kerala), Shri A. A. Rahim (Kerala), Shri Manas Ranjan Mangaraj (Odisha), Shri Debashish Samantaray (Odisha), and Shri Muzibulla Khan (Odisha).

MR. CHAIRMAN: Prof. Ram Gopal Yadav.

#### **Recent violence and law and order situation in Sambhal, Uttar Pradesh**

**प्रो. राम गोपाल यादव (उत्तर प्रदेश) :** श्रीमन्, 19 नवम्बर को एक वकील साहब ने सम्मल में, जहाँ एक 500 साल पुरानी मस्जिद है, उसका सर्वे करने के लिए मुंसिफ मजिस्ट्रेट के यहाँ एक ऐप्लिकेशन दी। उसका सर्वे दो घंटे के अंदर शांतिमय तरीके से हो गया। 24 तारीख को सुबह 6 बजे पूरे सम्मल को पुलिस छावनी बना दिया गया। वहाँ लोगों को पता ही नहीं था कि यहाँ पुलिस कर्यों लगाई जा रही है। थोड़ी देर बाद वहाँ के डीएम, एसएसपी, वकील, जिन्होंने वह ऐप्लिकेशन दी थी और कुछ लोग ढोल-नगाड़े बजाते हुए पुलिस के साथ गए और मस्जिद में प्रवेश कर गए। भीड़ को संदेह हुआ कि वे मस्जिद में तोड़-फोड़ या और कुछ करने जा रहे हैं। वहाँ जो पानी का टैंक था, उसको एसडीएम ने खोल दिया। जब वह पानी बहकर बाहर आया तो लोगों को संदेह हुआ कि इसमें कुछ गड़बड़ी हो रही है। उसके बाद वहाँ अशांति हुई, पुलिस ने गोली चलाई, पाँच लोग मारे गए और बीसों लोग घायल हुए। फिर, सैंकड़ों लोगों के खिलाफ मुकदमे कायम हुए, बहुत सारे लोग जेलों में बंद हैं और जिनको पकड़ लिया गया, उनको बुरी तरह से मारा गया।\*

MR. CHAIRMAN: Ram Gopalji, this will not go on record. ...*(Interruptions)*... राम गोपाल जी, मैं आपसे आशा करता हूँ कि आप संयम बरतेंगे। ...*(व्यवधान)*... You have made your point. ...*(Interruptions)*...

**प्रो. राम गोपाल यादव :** सुनिए, ...*(व्यवधान)*...

MR. CHAIRMAN: The following hon. Members associated themselves with the matter raised by the hon. Member Prof. Ram Gopal Yadav: Shri Saket Gokhale (West Bengal), Dr. Sasmit Patra (Odisha), Shri Niranjan Bishi (Odisha), Shri Sandosh Kumar P (Kerala), Shri Manoj Kumar Jha (Bihar), Dr. Fauzia Khan (Maharashtra), Shri Haris Beeran (Kerala), Shrimati Sagarika Ghose (West Bengal), Dr. John Brittas (Kerala), and Shri A. A. Rahim (Kerala).

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\* Not recorded.

MR. CHAIRMAN: Thank you. You have made your point. ...(*Interruptions*)... Now, Shri Sandosh Kumar P - Demand to declare recent landslide in Wayanad district as calamity of severe nature under level—3 Disasters. ...(*Interruptions*)... You have made your point. ...(*Interruptions*)... Shri Sandosh Kumar P, go ahead. ...(*Interruptions*)... Nothing is going on record except Shri Sandosh Kumar P. सर, आपने कह दिया है ...(**व्यवधान**)... You have made your point. रामगोपाल जी, आपने वकीलों पर कहा है, पर आप बहुत अच्छे वकील हैं। You have made your point. Shri Sandosh Kumar P, please go ahead. Only what Shri Sandosh Kumar P is saying will go on record. ...(*Interruptions*)...

**Demand to declare recent landslide in Wayanad district as calamity of severe nature under Level-3 disasters**

SHRI SANDOSH KUMAR P (Kerala): Sir, landslide which happened in some parts of Mundakkai Village in Wayanad, Kerala, is unparalleled in the history of natural calamities in Kerala. It took more than 420 lives, 109 lives are still missing and more than 1,000 buildings, including mosques, statues, school buildings, houses are completely damaged. So, there is a request from our side to consider this as a Calamity of Severe Nature Level-3 Disaster. ...(*Interruptions*)...

**श्री जावेद अली खान (उत्तर प्रदेश ):** सर, हम लोग बहिष्कार कर रहे हैं, क्योंकि हमें ज़ीरे आवर में भी समय नहीं मिल रहा है।

**جناب جاوید علی خان :** سر، ہم لوگ بہشکار کر رہے ہیں، کیوں کہ ہمیں زیر و آور میں بھی وقت نہیں مل رہا ہے۔<sup>†</sup>

(*At this stage, some hon. Members left the Chamber.*)

SHRI SANDOSH KUMAR P: And, we have submitted a plan of Rs.2,221 to rehabilitate affected people and places. Sir, instead of declaring this as a Calamity of Severe Nature, we feel that the treatment of the Centre is a kind of cruelty of severe nature. It is not supporting the State of Kerala. The hon. Prime Minister was kind enough to visit the spot on 10<sup>th</sup> August, 2024 itself. But, I am constrained to state that it has ended with some good photos and videos. So, this kind of approach must be revisited. We demand inclusion of this calamity as Level—3 calamity. And, Sir, Central rules related to natural calamities are illogical and impractical as far as our

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<sup>†</sup> Transliteration in Urdu script.